## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:234
ANSWERED ON:24.02.2010
AGREEMENT ON WATER SHARING WITH FOREIGN COUNTRIES
Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether 34 per cent of the available water sources in India, has its origin outside the country;
- (b) if so, the names of the water sources and the countries in which they are situated;
- (c) whether the Government has so far entered into any long-term agreement for water sharing with the Governments of these countries; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) & (b) The main course or the tributaries of rivers Ganga-Brahmaputra-Meghna (GBM) and Indus originate from neighbouring countries. The names of the river basins and the countries from where main courses or tributaries originate are as under:

River Country

Ganga-Brahmaputra-Meghna China, Nepal, Bhutan

Indus China, Afghanistan

About 30% of the upstream catchment area of Ganga-Brahmaputra-Meghna and about 13% of upper catchment of Indus lies in neighbouring countries.

(c) & (d) Government of India has not entered into a long term agreement for overall water sharing with these countries. However, India has entered into agreement for bilateral co-operation on specific issues related to water.